

The reason for actual collections exceeding the demand in some charges is that without waiting for final assessment, 'on account' collection is also being made on the basis of accounts delivered, in accordance with the provisions of the Estate Duty Act.

About 3.08 per cent. of the estimated revenue from this source has been collected so far. Estate Duty is a new imposition and the revenue from this source is dependent on so many indeterminable factors such as deaths of wealthy persons, the quantum of property left by them etc. It is, therefore, not possible to say at this stage with any amount of certainty whether the estimated revenue will be fully realised during the year. But, every attempt is being made to finalise those cases of big estates, which are ripe for assessments.

NEGLECTED MONUMENTS OF DELHI

340. Shri Jhulan Sinha: Will the Minister of Education be pleased to state:

(a) whether the attention of Government has been drawn to the article appearing on page 5 of the "Hindustan Times" of the 25th September, 1954 under the heading "Neglected Monuments of Delhi History is being unmade brick by brick"; and

(b) if so, what is the correct position?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): (a) Yes.

(b) A statement is attached. [See Appendix II, annexure No. 50.]

DELHI POLICE

341. Shri Bheekha Bhal: Will the Minister of Home Affairs be pleased to state:

(a) the number of uniforms provided annually to the Sub-Inspectors and Police Constables by the Police Administration in the Delhi State; and

(b) whether any steps have been taken by Government to meet their requirements annually?

The Minister of Home Affairs and States (Dr. Katju): (a) Complete uniform is not supplied annually. Some articles in the uniform are supplied annually, while others after a longer period.

(b) In the case of articles requiring annual replacement the answer is 'Yes'.

ESTATE DUTY IN RAJASTHAN

342. Shri Karnj Singhji: Will the Minister of Finance be pleased to state:

(a) the number of cases that have so far been registered in Rajasthan under the Estate Duty Act;

(b) how many of them have been disposed of; and

(c) the amount that has been collected upto the 30th September, 1954 under the Estate Duty Act in Rajasthan?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). The total number of cases registered upto the end of October 1954 in Rajasthan is 29 out of which 2 have been disposed of.

(c) No duty under the Estate Duty Act has so far been collected in Rajasthan upto the end of September, 1954.

INDIAN AIR FORCE

343. Shri K. C. Sodhia: Will the Minister of Defence be pleased to state:

(a) the total number of aircraft added to the Indian Air Force during 1953-54; and

(b) the number of aircraft produced in the country?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). I very much regret that it will not be in the public interest to give out the information asked for.